

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/119/(IB)/2017
NAME OF THE PETITIONER(S) : QUANTUM MAIL LOGISTICS SOLUTIONS P LTD
NAME OF THE RESPONDENT(S) : LAKEE E SHOPPING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. Aravindan

Counsel for Petitioner
for fox mail & associated



Counsel for the
respondents.

J. SRINIVASAN
144/00.



ORDER

Counsel for petitioner present. At this juncture Shri J Srinivasan, advocate, caused appearance on behalf of respondents and submitted that he has not received copy of the petition. Counsel for petitioner is directed to provide the relevant documents alongwith the petition to the counsel for respondents. Counsel for respondents is directed to file counter in the matter within three weeks. Put up on 23.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)